

THE MINISTER OF ENERGY WITH
ADDITIONAL CHARGE OF THE
MINISTRY OF CIVIL AVIATION
(SHRI ARIF MOHD. KHAN): (a)

Year	No. of cases
1987	..
1988	4
1989	6

(b) Central Bureau of Investigation have not issued any chargesheet in the above cases.

Year	No. of cases
1987	..
1988	4
1989	4

Agents selling air India Tickets in Indian Rupee

2091. SHRI A. NALLASIVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware that there are agents which sell Air India tickets for travel from Dubai to India and back, fare charged for in Indian Rupee; if so, what are their names;

(b) what is the amount of loss incurred by Air India and the Central Government separately in foreign exchange on account of the above sales; and

(c) whether the matter has been looked into by Government and if so, the details thereof?

THE MINISTER OF ENERGY WITH
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(SHRI ARIF MOHD. KHAN): (a) Passenger agents in India are eligible to sell tickets in Indian Rupees for travel of Dubai-India and return sector, against APAs sent from India and 'P' Form approval where necessary.

(b) and (c) Does not arise.

Discontinuation of Vayudoot services in Arunachal Pradesh and in other North Eastern States

2092. SHRI NYODEK YONGGAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the reasons for which Vayudoot services have been discontinued in Arunachal Pradesh and a few other States in the North Eastern Region; and

(b) by when the services are likely to be restored?

THE MINISTER OF ENERGY WITH
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(SHRI ARIF MOHD. KHAN): (a) and (b) Vayudoot Services to Along, Dapari-zo, Passihat and Zero in the North Eastern Region have been suspended due to shortage of aircraft capacity and they may be restored after augmentation of the fleet capacity of the company.

Drug Policy

2093. SHRI SURESH PACHOURI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that his Ministry had a meeting on the 20th June, 1990 with the industry, trade and non-Governmental Organisations on the issue of Drug Policy;

(b) if so, what was the purpose of the meeting; and

(c) what was the outcome of the meeting?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir.

(b) and (c) The purpose of the meeting was to hear the view-points of various interest groups for reviewing the Drug Policy, which is currently in progress.